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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P.No.151/2017
CP-1055/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th February 2018, 10.30 A.M

Name of the Company	North Bengal Oncology Centre Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	RAVI SAHOPA	PETITIONER	
2.	CC KOWD MOKHERJEE		<i>Klukhjo</i> 28/2/18.
3.	TIAWLA Dy Director	O/o RD (ER) MCA	<i>[Signature]</i> 28-2-18

ORDER

Ld. Counsel on behalf of the petitioner and the Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)